

[Shri Ashwani Vaishnav]

Role for the Department of Atomic Energy (DAE) in Cancer Treatment in India through an Enlarged Network of the Tata Memorial Centre (TMC)".

MR. CHAIRMAN: This Report is worth reading. I had the opportunity of going through it. I suggest the Members also to study it with all seriousness.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Amar Singh, Member stating that he is unable to attend the sittings of the current (250th) Session due to ill health. He has, therefore, requested for grant of Leave of Absence from 18th November, 2019 to 13th December, 2019 during the current (250th) Session of the Rajya Sabha.

Does he have permission of the House for remaining absent from 18th November, 2019 to 13th December, 2019 during the current (250th) Session of the Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have a small observation to make that the Secretariat of the Rajya Sabha, after considering the various suggestions, have come out with a new dress code for the Marshals. But, we have received some observations by some political as well as some well-meaning people. So, I have decided to ask the Secretariat to revisit the same, and then take a conclusive decision.

Hon. Members, three Members have given notice under Rule 267. It has been a practice not to allow discussion under Rule 267 and disturb the House. ...*(Interruptions)*... I am not going to allow it ...*(Interruptions)*... I have not allowed it. Zero Hour. Shri Shwait Malik. ...*(Interruptions)*... You will be disturbing the entire House. I will adjourn the House. I will not allow it at all. ...*(Interruptions)*... That is not a matter to adjourn the House and discuss it. It is a matter to be discussed. I am allowing discussion. ...*(Interruptions)*... Prof. Ram Gopal Yadav. ...*(Interruptions)*...
